NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)

TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)

PETITION No./IA No.	IA(IBC)/118/KOB/2024 in CP(IB)/01/KOB/2021
SECTION	RULE 11 & 15 NCLT
NAME OF PARTIES	DR. JOHNSON K ISSAC & 5 OTHERS V/S M/S NUCLEUS PREMIUM PROPERTIES PRIVATE LIMITEDAND 2 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	PM JOSHI, C DILIP, PRADEEP R, BONNY BABY, & ANUSHKA VIJAYAKUMAR
RESPONDENTS ADVOCATE/ PROFESSIONAL	

16 April 2024

O R D E R

IA(IBC)/118/KOB/2024 in CP(IB)/01/KOB/2021

This is an IA bearing No. 118/KOB/2024 filed by the Applicants under Section 60(5) of the Insolvency and Bankruptcy Code, 2016 read with Rules 11 & 15 of the NCLT Rules, 2016.

Learned Counsel, Mr. Pradeep R appears physically on behalf of the Applicants. Learned Counsel, Mr. Ahaan Mohan along with Learned Authorised representative, Mr. N R Krishnan Unni appears on behalf of the Resolution Professional (R2).

At the request of the parties, matter is renotified to **18.06.2024.**

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)